

to increase the fees for the Part-time Correspondents of AIR from Rs. 100—150 to Rs. 250 per month has been approved but this decision has not yet been implemented.

(b) The Working Journalist and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955 amended by an act of Parliament (No. 36 of 1981 dated 18th September, 1981) do include part-time correspondents whose principal avocation is journalism within the scope of working journalists' as defined in Section 2, clause (f) of the Act. This amendment which is effective from 13th August, 1980 entitles such part-time correspondents the benefits of Central Government orders on Palekar Tribunals' recommendations.

Film on Pandit Nehru

1345. SHRI U. R. KRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the name of the foreign company with which an agreement has been entered into for producing a film on 'Pandit Nehru';

(b) what are the terms and conditions of the agreement; and

(c) the progress so far made in connection with the production of the film?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (c) A feature length documentary film on 'Pandit Jawaharlal Nehru' without any fictional character is proposed to be made on co-production basis between the Films Division, Government of India and the All Union Corporation Sovinfil (Moscow-USSR) and Tsentranautchfilm Studio (Moscow-USSR). Negotiations are currently in progress between the Indian and the Soviet sides for finalisation of the script and co-production agreement.

All India Radio, Kashmir

1346. SHRI ABDUL REHMAN SHIEKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that while broadcasting news and other programmes from Srinagar, the name of the Broadcasting Station is announced as "Radio Kashmir" whereas in other parts of the country the name of the Broadcasting Station is suffixed after announcing "All India Radio"; and

(b) if so, what is the reaction of the Government with regard thereto particularly when the State of Jammu and Kashmir is a part of India?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) The A.I.R. Station in Srinagar, for various historical reasons, is announced as "Radio Kashmir, Srinagar". There is no proposal at present to change the description of this station.

Stationing of Dogra Troupe at Srinagar

1347. SHRI ABDUL RAHMAN SHIEKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a Dogra Troupe of the Songs and Drama Division has been stationed at Srinagar despite the fact that their programmes are mostly meant to cater Jammu, Kangra and other Dogra speaking areas;

(b) if so, what are the reasons therefor;

(c) what is the annual expenditure being incurred on the troupe on account of their travel etc. to various places in connection with their programmes; and

(d) whether Government have considered the desirability of stationing the troupe at Jammu to save expenditure and if not, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir. A Dogri speaking Troupe of the Song and Drama Division is stationed at Srinagar. It covers Dogri speaking areas of Jammu whereas Kangra is covered by the Border Troupe located at Simla.

(b) The Border Publicity Centre at Srinagar has four border troupes and one Departmental Drama Troupe. One troupe is meant for Kashmiri speaking area, one for Ladakhi area, one for Kistwad, Bhadrava and one for Dogri speaking area. For administrative efficiency and programme control, all border publicity troupe in Jammu and Kashmir are Headquartered at Srinagar.

(c) Details are being collected.

(d) Keeping in view the need for proper administrative and programme control it has not been considered desirable to locate the troupe in Jammu. Besides such a measure is likely to result in duplication of administrative support facilities and expenditure.

Television scheme for general public and students

1348. SHRI SHRIDHAR WASUDEO DHABE:

DR. BHAI MAHAVIR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether the public television scheme for general public and students will be started at the time of Asian Games in November, 1982 in public places and educational institutions so that large number of persons can avail of the benefit of witnessing the game?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): The community viewing TV sets are already available in public places like Panchayat Grahals, educational institutions etc. in the service areas of existing TV Transmitters for use by general public

and students. The coverage of Asian Games will be also shown via INSAT-1 on the VHF sets and Direct reception sets proposed to be provided in some of the rural areas of Andhra Pradesh, Orissa and Maharashtra.

Trivandrum Radio Station

*1349. SHRI O. J. JOSEPH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken any measures to make the transmission from Trivandrum Radio Station more powerful so that the programmes in Malayalam can be listened to by the Keralites residing in the Northern States of U.P., Bihar, Punjab, Delhi, M.P., etc.; and

(b) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) A proposal to instal a 50 KWSW transmitter at Trivandrum was included in the draft Sixth Plan. However due to constraints on resources, and other priorities this could not be included in the finalised plan.

Fixation of limit on rising number of Newspapers

1350. SHRI SURAJ PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to put a limit on the rising number of newspapers; and

(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.